

**IN THE INCOME TAX APPELLATE TRIBUNAL
“A” BENCH : BANGALORE**

**BEFORE SHRI N. V. VASUDEVAN, VICE PRESIDENT AND
SHRI CHANDRA POOJARI, ACCOUNTANT MEMBER**

ITA No.376/Bang/2020
Assessment Year : 2006-07

Smt. Shanthaben K Patel, M/s. Jogmaya Saw Mills, 506, Old Madras Road, Dooravaninagar, Bengaluru – 560 016. PAN : AGKPP 5210 B	Vs.	ITO, Ward – 8(1), Bengaluru.
APPELLANT		RESPONDENT
Assessee by	:	Shri. S. V. Ravishankar, Advocate
Revenue by	:	Shri. Sankar Ganesh K, JCIT(DR)(ITAT), Bengaluru
Date of hearing	:	16.12.2021
Date of Pronouncement	:	20.12.2021

ORDER

Per N. V. Vasudevan, Vice President:

This is an appeal filed by the assessee against the order dated 25.01.2020 of CIT(A)-12, Bengaluru, relating to Assessment Year 2006-07.

2. The Learned AR of the assessee orally submitted that the assessee has opted to settle the dispute in this appeal under the direct tax Vivad Se Vishwas Scheme, 2020, and has requested for adjournment of the appeal.

3. In the course of hearing, it was the proposition put forward by the Bench that under these facts, the appeal of the assessee may be dismissed as withdrawn and liberty may be granted to the assessee to approach this

Tribunal for recall of this order under section 254(2) of the Act in case the assessee finally opts out of Vivad Se Vishwas Scheme, 2020. In reply, it was submitted by learned AR of the assessee that if the liberty is granted to the assessee, then we have no objection about dismissal of the appeal as withdrawn.

4. The appeal is accordingly dismissed as withdrawn. The assessee is however at liberty to seek recall of this order in case the assessee is not able to settle the dispute under the Scheme.

5. In the result, assessee's appeal is dismissed.

Pronounced in the open court on the date mentioned on the caption page.

Sd/-

(CHANDRA POOJARI)
Accountant Member

Sd/-

(N. V. VASUDEVAN)
Vice President

Bangalore,

Dated: 20.12.2021.

/NS/*

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| 1. Appellants | 2. Respondent | 3. CIT |
| 4. CIT(A) | 5. DR, ITAT, Bangalore. | 6. Guard file |

By order

Assistant Registrar,
ITAT, Bangalore.